

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, "GULESTAN" Building No.6  
PRESCOT ROAD; BOMBAY-1

OA No. 937/92

H P Nanak  
Ex. Welder  
H.E. Factory Kirkee  
Pune-3  
R/o. Katharwadi  
Survey No. 106; Yeshwant  
Nagar, Pune-411006 ..Applicant

V/s.

1. Union of India  
through Secretary  
Min. of Defence Production  
South Block; DHE PO  
New Delhi 110011
2. The Director General  
Ordnance Factory Board  
10A, Auckland Road  
Calcutta 700001
3. The General Manager  
H.E. Factory; Krikee;  
Pune 411003 ..Respondents

Coram: Hon Shri Justice S K Dhaon, V.C.  
Hon. Shri M Y Priolkar, Member (A)

APPEARANCE:

Mr. S P Saxena  
Counsel  
for the applicant

Mr. R K Shetty  
Counsel  
for the respondents

ORAL JUDGMENT:  
(Per: S K Dhaon, Vice Chairman)

DATED: 30-11-92

Shri Saxena, the learned counsel  
for the applicant requests that he may be permitted

...2/-

to withdraw this application as during the intervening period the arrears have been paid to the applicant.

2. Shri R K Shetty, learned counsel, has put in his appearance on behalf of the respondents.

3. The application is <sup>dismissed</sup> disposed of as withdrawn.

  
( M Y Priolkar )  
Member(A)

  
( S K Dhaon )  
Vice Chairman

trk/-